



THE TAMIL NADU LEGISLATIVE ASSEMBLY

SEVENTH LEGISLATIVE ASSEMBLY

**FOURTH SESSION--SECOND MEETING
(From 26th February to 7th April 1982)**

RESUME OF BUSINESS

**GOVERNMENT OF TAMIL NADU
1982**

**Legislative Assembly Department
Fort St. George, Madras -600 009**

PREFACE

This publication contains a brief resume of the Business transacted by the Tamil Nadu Legislative Assembly during its Second Meeting in the Fourth Session of the Seventh Legislative Assembly held from 26th February 1982 to 7th April 1982.

MADRAS 600009
Dated 6th July 1982

G.M. ALAGARSWAMY
Secretary.

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**THE TAMIL NADU LEGISLATIVE ASSEMBLY SEVENTH ASSEMBLY
FOURTH SESSION - SECOND MEETING**

**RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE
ASSEMBLY FROM 26th FEBRUARY 1982 TO 7th APRIL 1982**

I. DURATION OF THE MEETING

The Second Meeting of the Fourth Session of the Seventh Legislative Assembly commenced on the 26th February 1982 and the House was adjourned *sine die* on the 7th April 1982.

II. PROROGATION

The Fourth Session of the Seventh Legislative Assembly was prorogued with effect from 10th May, 1982.

III. ACTUAL DAYS OF SITTINGS OF THE ASSEMBLY

The Legislative Assembly met for 32 days during the period from 26th February 1982 to 7th April 1982 on the following dates:-

26th February 1982; 1st to 6th ; 8th to 13th; 15th to 20th 22nd to 25th, 27th and from 29th to 31st March 1982, 1st, 3rd, 5th and 7th April 1982.

It also met in the evening for 10 days on the following dates;

5th; 8th; 11th; 13th; 16th to 19th; 24th and 27th March 1982.

In terms of hours, the House sat for 178 hours and 36 minutes.

IV. OBITURAY REFERENCE

Hon. Speaker made reference to the demise of the following persons during the period:-

Serial number and Name.	Constituency.	Period in which served as Member	Date of demise.	Date of reference made in the Assembly.
1. Acharya J.P. Kripalani	Freedom fighter	"	19-3-1982	20-3-1982
2. Thiru S. Arumugam	Tiruchencode (Sc)	1952-57	2-1-1982	7-4-1982

The Members in the House stood in silence as a mark of respect to the deceased.

V. QUESTIONS

Five hundred and nine Starred Questions and two Short Notice Questions were answered on the floor of the House. Answers to Nine hundred Unstarred Questions were placed on the Table of the House.

VI. HALF-AN-HOUR DISCUSSION ON MATTER OF PUBLIC IMPORTANCE UNDER RULE 53 OF THE ASSEMBLY RULES.

1. On the 18th March 1982, Thiru P. Nedumaran initiated discussion for half-an-hour on the following matter of public importance:-

"Re-laying of the Tuticorin-Dindigul-Karur broadgauge railway line"

Thiruvalargal P. Nedumaran, Karur M.Chinnasamy, N. Sundararaj, S. Andi Thevar, Kumari Anandan, M. Appadurai, N. Varadarajan, K. Anbazhagan took part in the discussion and the Hon. Minister for Transport replied to the debate.

2. On the 31st March 1982, Thiru K. Ramani initiated discussion for half-an-hour on the following matter of public importance:-

"The Plight of the Sri Lanka repatriates working in the Government Tea Estates in Nilgiris Hills".

Thiruvalargal K. Ramani, M. Arenganathan, K. Kallan took part in the discussion and the Hon. Minister for Social Welfare replied to the Debate.

VII. PERSONAL EXPLANATION UNDER RULE 105 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES

On the 29th March 1982, Thiru V.V. Swaminathan made a personal explanation under Rule 105 of the Tamil Nadu Legislative Assembly Rules.

VIII. STATEMENT MADE BY THE MINISTERS UNDER RULE 106 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES

1 .On the 5th March 1982, Hon. Minister for Irrigation made statement in regard to the selection of pilgrims for Haj during 1982 from Tamil Nadu and Pondicherry through sea under Rule 106 of the Tamil Nadu Legislative Assembly Rules.

2. On the 17th March 1982, Hon. Chief Minister made a statement in regard to the communal disturbance in Mandaikadu in Kanyakumari District under Rule 106 of the Tamil Nadu Legislative Assembly Rules.

3. On the first April 1982 Hon. Leader of the House on behalf of Hon. Chief Minister made a statement in regard to the affidavit filed by the former Inspector-General of Police Thiru R.N. Manickam to the Ramamoorthy Commission.

4. On the first April 1982 Hon. Minister for Co-operation and Law made a statement in regard to the affidavit filed by the Former Inspector-General of Police Thiru R.N. Manickam to the Ramamoorthy Commission.

5. On the first April 1982 Hon. Minister for Adi Dravida Welfare made a statement in regard to the affidavit filed by the former Inspector General of Police Thiru R.N. Manickam to the Ramamoorthy Commission.

IX. STATEMENTS MADE BY THE MINISTERS UNDER RULE 107 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES.

1. On the 2nd March 1982, Hon. Dr.V.R. Nedunchezhiyan, Minister for Finance, made a statement correcting certain factual errors in the Budget speech.

2. On the 9th March 1982, Hon. Thiru K. Kalimuthu, Minister for Agriculture made a statement correcting his answer given to a supplementary Question to Legislative Assembly Question No.31 answered on the floor of the House on 4th February 1982.

3. On the 16th March 1982, Hon. Thiru S. Ramachandran, Minister for Electricity made a statement correcting his answer given to a Supplementary Question to Legislative Assembly Question No. 141 answered on the floor of the House on 11th February 1982.

4. On the 19th March 1982, Hon. Dr.V.R. Nedunchezhiyan, Minister for Finance made a statement correcting his answer given to a Supplementary Question to Legislative Assembly Question No.201 answered on the floor of the House on 15th February 1982.

5. On the 7th April 1982, Hon. Thiru S. Muthusamy, Minister for Transport made a statement correcting his answer given to a Supplementary Question to Legislative Assembly Question No. 694 answered on the floor of the House on 30th March 1982.

X. ADJOURNMENT MOTIONS

The following notices of Motions for adjournment of the business of the House were brought before the House and the Hon. Speaker withheld his consent to raise the same after hearing both Members and Hon. Ministers concerned:-

Serial number and date. (1)	Name of the Members. (2)	Subject. (3)
(1) 3rd March 1982.	Thiruvallargal- R. Krishnan, D. Mony, J. Hemachandran K.R. Sundaram, P.S. Thiruvengadam M. Ambikapathi, E.S.M. Pakeer Mohamed, P. Ponnurangam S. Retnaraj, K.M. Thangamani C. Palanimuthu, L. Elayaperumal R. Navaneethakrishna Pandian S.N. Ramasamy, E. Muthuramalingam P. Vijayaraghavan, N. Sundararaj A. Rahman Khan, A. Sahul Hameed P. Eswaramoorthy alias Soranam S. Alagarwamy, M. Arumugam A.T. Karuppiah, N.A. Poongavanam N.S.V. Chithan	Police firing in Mandaikadu near Colachal in Kanyakumari district resulting in the death of a person and injury of eleven persons.
2. 4th March 1982.	Thiruvallargal- P.S. Thiruvengadam L. Balaraman, K.R. Sundaram P. Eswaramoorthy alias Soranam R. Krishnan, N.A. Poongavanam S. Andi Thevar, K.M. Thangamani R. Sundaramurthy, B. Sundaram R. Navaneethakrishna Pandian. S.N. Ramasamy, E. Muthuramalingam E. Narayanasamy, Babu Janardhanan N.S.V. Chithan.	Non-supply of Power for Agricultural purposes in certain areas in North Arcot district and also non- functioning of Tuticorin Thermal Station.
(3). 5th March 1982.	Thiruvallargal- S. Balan, N. Palanivel, Babu Janardhanam K.R. Sundaram, J. Hemachandran N. Varadarajan, D. Mony P. Eswaramoorthy alias Soranam P.S. Thiruvengadam, D. venugopal R. Krishnan, A. Rahman Khan R. Navaneethakrishna Pandian S.N. Ramasamy, E. Muthuramalingam Thirumathi T. Rajambal, L. Balaraman K.M. Thangamani	Prevention of use of burial ground by Harijans and atrocities committed against the Harijans of Konalam Village in North Arcot district.

Serial number and date.	Name of the Members.	Subject.
(1)	(2)	(3)
(4) 9th March 1982	Thiruvallargal- A. Sahul Hameed, R. Krishnan L. Elayaperumal, Thirumathi- A.S. Ponnammal, P. Eswaramoorthy alias Soranam, G. Moorthy, K. Paramalai, K.M. Thangamani, A. Rahmankhan, J.S. Raju, N.S.V. Chithan	The death of one Harijan Thiru Kalimuthu on 16th February 1982 in the custody of police in Tenkasi Taluk.
(5) 10th March 1982.	Thiruvallargal- N. Sundararaj, M. Ambikapathy Babu Janardhanan, R. Navanethakrishna Pandian, A. Shahul Hameed S. Andi thevar, R. Krishnan V. Rajasekaran, S. Sivaraman M. Appadurai, L. Balaraman P. Ponnurangam, K.P. Palaniappan T. Arumugam, T. Venugopal A.T. Kulasekar, N.S.V. Chithan S.N. Ramasamy, E. Muthuramalingam, R. Sundaramoorthy, J. Hemachandran T. Mani, K.R. sundaram, S. Alagarsamy T. Nallappan, A.T. karuppaiah R. Karuppaiah, B. Sundaram	Incident near the Madras Airport leading to Lathi charge and bursting of teargas firing by Police.
(6) 12th March 1982.	Thiruvallargal- R. Navaneethakrishna Pandian. E. Muthuramalingam P. Eswaramoorthy alias Soranam S. Andi Thevar, S. Sivasamy P. Uthirapathi, S. Alagarsamy N. Appathurai, Kumari Anandan S.N. Ramasamy	The cancellation of festival at Katcha Theevu.

Serial number and date.	Name of the Members.	Subject.
(1)	(2)	(3)
(7) 15th March 1982.	Thiruvallargal- S. Andi Thevar, N. Sankaraiah P. Nedumaran, N.S.V. Chithan Kumari Anandan, N. Palanivel P. Eswaramorthy alias Soranam. R. Umanath, R. Krishnan, S. Sivasamy P. Uthirapathi, M. Appadurai R. Navaneethakrishna Pandian. S.N. Ramasamy, N. Sankaraiah N. Varadarajan, K. Ramani A. Rahman Khan, N.V.N. Somu S. Algarsamy	The appointment of chief Justice who does not know Tamil
(8) 16th March 1982.	Thiruvallargal- P. Nedumaran, N.S.V. Chithan A. Rahman Khan, P. Eswaramoorthy alias Soranam., K. Paramalai, Tmt A.S. Ponnammal, K.R. Sundaram N. Palanivel.	The sudden removal from service of over 170 employees of the Electricity wing of the Madurai Corporation with effect from 1st March 1982.
(9) 17th March 1982.	Thiruvallargal- R. Rajamanickam P. Eswaramoorthy alias Sornam.	The loss of large quantity of cement sent to Kerala by Tamil Nadu through Tuticorin Port.
(10) 19th March 1982.	Thiruvallargal- Babu Janardhanan, M. Ambikapathi J. Hemachandran, K.M. Thangamani R. Karuppaiah, D. Mony, R. Krishnan P. Eswaramoorthy alias Soranam. N.S.V. Chithan	Fire accident at the Co- operative spinning Mills in South Tuticorin Port.
(11) 20th March 1982.	Thiruvallargal- N.V.N. Somu, R. Krishnan, M. Ambikapathy R. Navaneethakrishna Pandian. N.S.V. Chithan, N. Palanivel N. Varadarajan, M. Chellamuthu K.M. Thangamani, C. Palanimuthu S. Sivasamy, S. Ramalingam.	The death of one Ginger Mani in Madras Central Jail on 17th March 1982.

Serial number and date.	Name of the Members.	Subject.
(1)	(2)	(3)
(12) 22nd March 1982.	Thiruvallargal- L. Elayaperumal P. Eswaramoorthy alias Soranam. R. Krishnan, J. Hemachandran.	The alleged murder of one Selvadurai in Palayamkottai Police Station limits on 13th February 1982.
(13) 23rd March 1982.	Thiruvallargal- Dr. M. Karunanidhi P. Eswaramoorthy alias Soranam M. Ambikapathy R. Navaneethakrishna Pandian N.S.V. Nallappan, P.S. Thiruvengadam T. Arumugam, K.M. Thangamani P. Nedumaran	The wrongful confinement of students in the Muslim High School in Triplicane.
(14) 24th March 1982.	Thiruvallargal- S. Alagarwamy, Durai Murugan N.S.V. Chithan R. Navaneethakrishna Pandian N. Palanivel, G. Chokkalingam S. Ramalingam, R. Karuppaiah S. Sivasamy, A.T. Karuppaiah E.S.M. Pakeer Mohamed K.M. Thangamani, R. Rajamanickam	Setting fire to a Thanthai Periyar Transport Corporation Bus at Vellore in N.A. district on 17th March 1982 by an angry mob consequent of an accident.
(15) 25th March 1982.	Thiruvallargal- M. Ambikapathy, P. Uthirapathi T.K. Nallappan, M. Arumugam. S. Sivasamy, A.T. Karuppaiah D. Rajarathinam, E. Muthuramalingam R. Navaneethakrishna Pandian L. Elayaperumal, N. Sankaraiah N. Palanivel, J. Hemachandran S. Balan, P.S. Thiruvengadam V. Krishnamurthy, G. Murthy P.M. Thangavel Raj, N.S.V. Chithan K.M. Thangamani, C. Palanimuthu G. Chokkalingam	The communal clash near Pattabiram on 23rd March 1982.

Serial number and date.	Name of the Members.	Subject.
(1)	(2)	(3)
(16) 31st March 1982.	Thiruvallargal- R. Thiagarajan P. Eswaramoorthy alias Soranam. T.K. Nallappan, N.S.V. Chithan S. Sivasamy, R. Krishnan, D. Mony, N. Palanivel, K.P. Palaniappan P.M. Thangavel Raj, K.M. Thangamani C. Palanimuthu	The Agitation of the agriculturists for providing compensation for the lands taken over by the Neyveli Lignite Corporation for cutting second Mine.
(17) 1st April 1982.	Thiruvallargal- R. Umanath, M. Ambikapathy M. Chellamuthu, R. Krishnan P. Eswaramoorthy alias Soranam.	Labour dispute and lock out in the Steel Rolling Mills at Nagapatinam.
(18) 2nd April 1982.	Thiruvallargal- R. Rajamanickam P.M. Thangavel Raj P. Eswaramoorthy alias Soranam.	To provide compensation for Agriculturists at Thiruchirappalli district due to damages caused to plantain trees by hurricane.
(19) 3rd April 1982	Thiruvallargal- P.S. Thiruvengadam S. Andi Thevar, R. Krishnan, D. Mony N. Palanivel, M. Arumugam P. Uthirapathi, A.T. Karuppaiah O. Subramanian, K. Kallan R. Thyagarajan, Vijayaragunatha Thondaman, R. Rajamanickam M. Appadurai, S. Alagarsamy B. Sundaram, V. Krishnamoorthy P. Mokkaian, E. Muthuramalingam. P. Eswaramoorthy alias Soranam. K. Ramani, J.S. Raju, K.M. Thangamani A. Rahman Khan, Tmt. D. Yasotha M. Ambikapathy, S. Sivasamy S. Ramalingam, S. Chellamuthu K.R. Sundaram, J. Hemachandran N. Varadarajan, N.S.V. Chithan N. Sankaraiah, S. Alagarswamy P.M. Thangavel Raj R. Navaneethakrishna Pandian. Thirumathi A.S. Ponnammal.	Proceedings taken against agriculturists towards collection of Co-operative Loans through out Tamil Nadu.

Serial number and date. (1)	Name of the Members. (2)	Subject. (3)
(20) 7th April 1982.	Thiruvallargal- S. Ramalingam, Kumari Anandan P. Nedumaran, S. Andi Thevar N.S.V. Chithan, D. Mony A. Rahman Khan, P. Ponnurangam N. Palanivel, N.V.N. Somu V. Krishnamurthy, E. Muthuramalingam S.N. Ramasamy, K.P. Palaniappan P. Eswaramoorthy alias Soranam. J. Hemachandran	On the re-conducting of 5th Semester examination 3rd year by Madras University.

XI. CALLING ATTENTION NOTICES UNDER RULE 54 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES.

Forty four statements were made on the floor of the House by Hon. Ministers under rule 54 of the Tamil Nadu Legislative Assembly Rules on the following matters of urgent public importance:-

Sl. No. (1)	Date on which the statement was made. (2)	Name of the Members who called the attention of the minister. (3)	Ministers who made the statement. (4)	Subject. (5)
(1)	1st March 1982	Thiru R. Rajamanickam	Hon. Minister for Labour.	The report of the king Institute Madras regarding the drinking water pollution due to the sewerage water in Adyar area and the anxiety prevailing among the Public.
(2)	1st March 1982	Thiru R. Thamaraiikkani	r for Irrigation.	Non-release of water from Pilavakkal Dam and the consequent withering away of crops in Sundarapandian, Kunnur, Nathampatti Kattiathevar patti Moovaraivenran villages near Thiruvilliputhur.
(3)	2nd March 1982	Thiru R. Thamaraiikkani	Hon. Minister for Health.	Hardship caused to patients due to non-functioning of the two operation Theatres in Government Hospital, Royapettah, Madras.

Sl. No.	Date on which the statement was made.	Name of the Members who called the attention of the minister.	Ministers who made the statement.	Subject.
(1)	(2)	(3)	(4)	(5)
(5)	3rd March 1982	Thiru. Durai Murugan	Hon. Chief Minister.	Attack on the Muthialpet Police Station in Madras on 15th January 1982.
(6)	3rd March 1982	Thiru K.R. Chinnarasu	Hon. Minister for Education.	Indefinite closure of Government Arts College in Krishnagiri.
(7)	4th March 1982	Thiruvallargal- P. Eswaramoorthy alias Soranam. D. Mony, M. Challamuthu	Hon. Minister for Health.	Prevalance of diseases among the public due to efflux of waste water into Thamiraparani river by Madura Coats Factory in Ambasamudram Constituency.
(8)	5th March 1982	Thiru Durai Murugan	Hon. Chief Minister.	Firing incident that took place on 15th Januray 1982 in Thevaram village in Madurai District.
(9)	8th March 1982	Thiru R. Thamaraiikkani	Hon. Minister for Education.	Admission into Hospital of 60 students belonging to Bhakthavatchalam Poly Technic Hostel in Kancheepuram due to food poison.
(10)	9th March 1982	Thiru S. Semmalai	Hon. Minister for Health.	The sudden closure of the Nurses Training Centre at Salem.
(11)	9th March 1982	Thiruvallargal- L. Balaraman, D. Venugopal.	Hon. Minister for Social Welfare.	Death of livestock due to attack of anthrax in North Arcot district.
(12)	10th March 1982	Thiruvallargal- P. Eswaramoorthy alias Soranam. D. Mony, J. Hemachandran Babu Janardhanan, R. Thamaraiikkani S. Alagarsamy, R. Karuppaiah.	Hon. Minister for Industries.	Non-availability of cement due to the recent announcement of the Union Government about the dual prices of cement.

Sl. No.	Date on which the statement was made.	Name of the Members who called the attention of the minister.	Ministers who made the statement.	Subject.
(1)	(2)	(3)	(4)	(5)
(13)	11th March 1982	Thiru R. Periasamy	Hon. Minister for Agriculture.	Situation arising out of accepting unregistered sugar cane by the Salem Co-operative Sugar Factory at Mahanur.
(14)	11th March 1982	Thiruvalargal- R. Rajamanickam, E. Muthuramalingam S.N. Ramasamy, R. Navaneethakrishna Pandian, P. Nedumaran, K. Paramalai O. Subramanian, S. Sivasamy T.K. Nallappan, P. Eswaramoorthy alias Soranam., S. Sivaraman T.K. Nallappan, P. Eswaramoorthy alias Soranam., S. Sivaraman, P.S. Thiruvengadam, P. Ponnurangam K.P. Palaniappan, K.M. Thangamani C. Palanimuthu, R. Thamaraikkani A. Thangarasu.	Hon. Minister for Health.	Prevalence of Cholera in most of the areas in Tamil Nadu.
(15)	12th March 1982	Thiruvalargal Durai Murugan, V. Krishnamoorthi P.S. Thiruvengadam.	Hon. Chief Minister.	The alleged cheating by George Samuel of 119 persons promising them job opportunities in Arab countries by taking money from them and leaving those persons in lurch at Katmandu.
(16)	12th March 1982	Thiru Pammal Nallathambi	Hon. Minister for Labour.	Contamination of drinking water by the efflux of waste water from the tanneries in Pammal Town Panchayat in Tambaram Constituency.

Sl. No.	Date on which the statement was made.	Name of the Members who called the attention of the minister.	Ministers who made the statement.	Subject.
(1)	(2)	(3)	(4)	(5)
(17)	15th March 1982	Thiru N. Kulasekara Pandian	Hon. Minister for Education.	Closure of Islamiah College in Vaniambadi for the past one month.
(18)	15th March 1982	Thiruvallargal-K.P. Palaniappan N.S.V. Chithan.	Hon. Minister for Social Welfare.	Hunger strike by the inmates of Government Leprosy Rehabilitation Centers pressing for the implementation of their demands.
(19)	16th March 1982	Thiru P. Nedumaran	Hon. Minister for Local Administration.	Necessity to complete the east coast road works which is a Pilot Scheme to Sethusamudram Project.
(20)	16th March 1982	Thiruvallargal-S. Sivasamy P. Eswaramoorthy alias Soranam. T.K. Nallappan	Hon. Minister for Health.	Non-preservation of life saving medicines in the refrigerators at the time of sending parcels from Manufacturers to Medical shops and the consequent loss of potency of such medicines.
(21)	17th March 1982	Thiru G. Chockalingam	Hon. Minister for Information and Religious Endowments.	Closure of highways road from Otteri to Kolappakkam in Tiruppur area consequent on the shifting of the Zoo to Vandalur.
(22)	17th March 1982	Thiru R. Thamarakkani	Hon. Minister for Industries.	Arrest of an Individual in Salem for adulteration of cement.

Sl. No.	Date on which the statement was made.	Name of the Members who called the attention of the minister.	Ministers who made the statement.	Subject.
(1)	(2)	(3)	(4)	(5)
(23)	19th March 1982	Thirumathi A.S. Ponnammal, Thiruvallargal R. Krishnan, R. Umanath.	Hon. Chief Minister.	The Murder of the Chandra Mohan of Nandanam Colony. Madras as on 2nd December 1981.
(24)	19th March 1982	Thiruvallargal A.D. Kulasekar, P. Eswaramoorthy alias Soranam., T.K. Nallappan, K. Ramani. M. Chinnaraj.	Hon. Minister for Labour.	Hardship caused to employees due to closure of Jothi Mills, Jayalakshmi Mills, Ramakrishna Industries and Nava India Industries in Coimbatore district.
(25)	20th March 1982	Thiruvallargal D. Mony, J. Hemachandran, K.R. Sundaram., N. Palanivel.	Hon. Minister for Health.	Effluence of drainage water from the New Ambady Rubber Factory into the river near Sakrapani village in Kanyakumari district.
(26)	22nd March 1982	Thiru V. Sathiyamoorthy	Hon. Minister for Irrigation.	Anxiety prevailing among the agriculturists of Kamuthi Kadaladi and Mudukulathur areas consequent on the proposal of constructing a dam across the river Kundar in Madurai district.
(27)	24th March 1982	Thiruvallargal N.S.V. Chithan, K.M. Thangamani.	Hon. Minister for Revenue.	Difficulties of 400 agriculturists in not getting the benefits of pattas in Kodarankulam village in Ambasamudram taluk.
(28)	24th March 1982	Thiru Durai Murugan	Hon. Minister for Industries.	Non-disbursement of amount by the co-operative sugar factories in North Arcot district of the Agriculturists who have supplied sugarcane and the consequent anxiety prevailing among them.

Sl. No.	Date on which the statement was made.	Name of the Members who called the attention of the minister.	Ministers who made the statement.	Subject.
(1)	(2)	(3)	(4)	(5)
(29)	25th March 1982	Thiruvallargal K. Kallan, M. Aranganathan K. Hutchi.	Hon. Minister for Rural Industries.	Closure of INDCO Garage Udhgamandalam.
(30)	25th March 1982	Thiruvallargal R. Vijayaragunatha Thondaman. P. Thirumaran.	Hon. Minister for Health.	Harship caused to patients of Government Hospitals, Pudukottai due to operations not being carried out in view of Non-functioning of generator
(31)	30th March 1982	Thiruvallargal D. Mony, P. Eswaramoorthy alias Soranam. M. Chinnasamy.	Hon. Minister for Electricity.	Non-functioning of the second power generating station of Kodayar Hydro Electric Scheme.
(32)	30th March 1982	Thiru V.P. Balasubramanian.	Hon. Minister for Agriculture.	Pest attack on green chilly plants in Vedasandur Assembly Constituency.
(33)	31st March 1982	Thiru M. Vincent	Hon. Minister for Labour.	Prevalence of skin disease among the workers employed in cashew factories due to extracting oil from cashew nuts.
(34)	31st March 1982	Thiru Pammal Nallathambi	Hon. Minister for Industries.	Quarry operations in Sengaluneer hills causing anxiety to the residential areas in and around Pammal.
(35)	1st April 1982	Thiru R. Rajamanickam	Hon. Minister for Finance.	Non-procurement of Levy paddy and non-disbursement of amount for the paddy already procured in Mayuram taluk.
(36)	1st April 1982	Thiruvallargal R. Umanath, J. Hemachandran D. Mony, R. Krishnan, R. Thamaraikkani P. Eswaramoorthy alias Soranam.	Hon. Minister for Health.	Non-availability of X-ray film in Government Stanley Hospital, Madras.

Sl. No.	Date on which the statement was made.	Name of the Members who called the attention of the minister.	Ministers who made the statement.	Subject.
(1)	(2)	(3)	(4)	(5)
(38)	2nd April 1982	Thiru R. Thamaraikkani	Hon. Minister for Labour.	The Plight of 10,000 labourers facing un-employment in Sivakasi area in Ramanathapuram District consequent on the verge of closure of the small match factories due to heavy taxation on small match factories.
(39)	3rd April 1982.	Thiruvallargal- P. Ponnurangam, Babu Janardhanan R. Thamaraikkani, M. Chinnasamy D. Purushothaman.	Hon. Minister for Information and Religious Endowments.	The anxiety caused to the Public on the sale of lands belonging to Vadapalani Temple.
(40)	3rd April 1982	Thiru S. Semmalai	Hon. Minister for Local Administration.	Inordinate delay in constructing a bridge across Thoppaiyaru River which flows between Salem and Dharmapuri district.
(41)	5th April 1982	Thiru P.M. Narasiman	Hon. Minister for Education.	Hardship caused to Weavers due to reduction of Wages and quantity of yarn supplied by the Handloom Weavers Co-operative Society in Pallipattu, Chengalpattu district.
(42)	5th April 1982	Thiruvallargal- M. Ambikapathy, R. Karuppaiah T.K. Nallappan, R. Navaneethakrishna Pandian.	Hon. Minister for Labour.	Hardship caused to the Public due to water Scarcity in and around Madras City.
(43)	7th April 1982	Thiruvallargal- R. Thamaraikkani N.S.V. Chithan D. Mony P. Nedumaran.	Hon. Minister for Local Administration.	Dilapidated condition of the Albert Victor Bridge, Madurai.
(44)	7th April 1982	Thiru V.V. Swaminathan	Hon. Minister for Health.	Failure of the Government to start a College for a Pharmacy Degree and M. Pharm Courses and the plight of the B. Pharm-Graduates facing un-employment and denial of promotional opportunities.

XII. FINANCIAL BUSINESS

The Budget for the year 1982-83 was presented to the Legislative Assembly by the Hon. Dr.V.R. Nedunchezhiyan, Minister for Finance on the 26th February 1982.

The general discussion on the Budget took place for 7days on 1st March 1982, 2nd March 1982, 3rd March 1982, 4th March 1982, 5th March 1982 and 6th March 1982. The Hon. Minister for Finance replied to the debate on 8th March 1982.

Discussion on the voting on Demands for Grants took place on the following dates.

8th March 1982, 9th March 1982, 10th March 1982, 11th March 1982, 12th March 1982, 13th March 1982, 15th March 1982, 16th March 1982, 17th March 1982, 18th March 1982, 19th March 1982, 20th March 1982, 22nd March 1982, 23rd March 1982, 24th March 1982, 27th March 1982 and 29th March 1982.

Voting on Demands lasted for 17days from 8th March 1982 to 29th March 1982.

29th March 1982 was fixed as the last day for discussion on the Demands for Grants after which the following demands were guillotined and put and carried without discussion:-

- Demand No. 8
- Demand No. 42
- Demand No. 43
- Demand No. 55
- Demand No. 56

Out of 3,319 Cut Motions received, 3,100 were admitted of which 51 were moved and they were withdrawn or deemed to have been withdrawn.

The Appropriation Bill relating to the Budget was introduced in the Assembly on the 29th March 1982 and it was taken for consideration on the 30th March 1982, and it was passed on the same day on 30th March 1982.

On the 22nd March 1982, Hon. Minister for Finance presented the Final Supplementary Statement for the year 1981-82. On the 25th March 1982 the demands for Grants were put to vote and carried. The Appropriation Bill relating to the Final Supplementary Statements was introduced on the 25th March 1982 and was considered and passed on the 27th March 1982.

XIII. LEGISLATIVE BUSINESS

During the period 21 Bills were introduced of which 18 Bills were considered and passed and 2 Bills were referred to Joint Select Committee and one Bill is pending.

Five Bills introduced during the 3rd session of the Assembly was also considered and passed. The details are as follows:-

Serial number and Name of the Bills. (1)	Date of Introduction. (2)	Date of Consideration and passing. (3)
1. The Provincial Small Cause Courts (Tamil Nadu Amendment) Bill, 1982 (L.A. Bill No.14 of 1982)	4 th March 1982	2 nd April 1982
2. The Madras City Civil Court and Presidency Small Cause Courts (Amendment) Repeal Bill, 1982 (L.A. Bill No.15 of 1982)	4 th March 1982	2 nd April 1982
3. The Registration (Tamil Nadu Amendment) Bill, 1982 (L.A. Bill NO.16 of 1982).	18 th March 1982	2 nd April 1982
4. The Tamil Nadu Court fees and Suits Valuation (Amendment) Bill, 1982 (L.A. Bill No.17 of 1982).	18 th March 1982	2 nd April 1982
5. The Tamil Nadu Municipal Councils (Appointment of Special Officers) Amendment Bill, 1982 (L.A. Bill No.18 of 1982).	18 th March 1982	24 th March 1982
6. The Coimbatore City Municipal Corporation (Amendment) Bill, 1982 (L.A. Bill No.19 of 1982).	18 th March 1982	24 th March 1982
7. The Madras City Municipal Corporation (Amendment) Bill, 1982 (L.A. Bill No.20 of 1982).	18 th March 1982	24 th March 1982
8. The Tamil Nadu Prevention of Cow Slaughter and Animal Preservation Bill, 1982 (L.A. Bill No.21 of 1982)	24 th March 1982	@ Referred to Joint Select Committee on 7 th April 1982.
9. The Tamil Nadu Appropriation Bill, 1982 (L.A.Bill, 1982 (L.A. Bill No.22 of 1982).	25 th March 1982	27 th March 1982
10. The Tamil Nadu Manual Workers (Regulation of Employment and Conditions of work) Bill, 1982 (L.A. Bill No.23 of 1982).	27 th March 1982.	2 nd April 1982.
11. The Industrial Disputes (Tamil Nadu Amendment) Bill, 1982, (L.A. Bill No.24 of 1982).	29 th March 1982.	2 nd April 1982.
12. The Tamil Nadu Panchayats (Validation of local Cess Surcharges) Bill, 1982 (L.A. Bill No.25 of 1982).	29 th March 1982.	7 th April 1982
13. The Tamil Nadu Appropriation (No.2) Bill, 1982 (L.A. Bill No. 26 of 1982).	29 th March 1982	30 th March 1982.

Serial number and Name of the Bills. (1)	Date of Introduction. (2)	Date of Consideration and passing. (3)
15. The Prevention of Insults to National Honour (Amendment) Bill, 1982 (L.A. Bill No.28 of 1982).	1 st April 1982.	Yet to be considered and passed.
16. The Tamil Nadu Contingency Fund (Second Amendment) Bill, 1982 (L.A. Bill NO.29 of 1982).	3 rd April 1982.	5 th April 1982.
17. The Tamil Nadu General Sales Tax (Third Amendment) Bill, 1982 (L.A. Bill No.30 of 1982).	3 rd April 1982,	5 th April 1982.
18. The Tamil Nadu Newspaper Employees Relief Fund Bill, 1982 (L.A. Bill No.31 of 1982).	3 rd April 1982.	@ Referred to Joint Select Committee on 7 th April 1982.
19. The Tamil Nadu Labour Welfare Fund (Amendment) Bill, 1982 (L.A. Bill No. 32 of 1982).	3 rd April 1982.	7 th April 1982.
20. The Tamil Nadu Payment of Salaries (Second Amendment) Bill, 1982 (L.A. Bill No.33 of 1982).	5 th April 1982.	7 th April 1982.
21. The Tamil Nadu Entertainment Tax (Amendment) Bill, 1982 (L.A. Bill No.34 of 1982.)	5 th April 1982.	7 th April 1982.

@The Names of the Members of the Joint-Select Committee are given in Appendix I and II.

(ii) The details of the Bills which were introduced during the third session of the Assembly considered and passed during this session are as follows:-

Serial number (1)	Name of the Bill. (2)	Date of Introduction. (3)	Date of Consideration and passing. (4)
1.	The Tamil Nadu General Sales Tax (Second Amendment) Bill, 1981 (L.A. Bill No.62 of 1981).	22 nd August 1981.	31 st March 1982.
2.	The Tamil Nadu Agricultural Pests and Disease (Amendment) Bill, 1981 (L.A. Bill No. 65 of 1981).	22 nd August 1981.	31 st March 1982.
3.	The Tamil Nadu Urban Lands (Ceiling and Regulation) Third Amendment 1981 (L.A. Bill No.66 of 1981).	24 th August 1981.	31 st March 1982.

Serial number	Name of the Bill.	Date of Introduction.	Date of Consideration and passing.
(1)	(2)	(3)	(4)
4.	The Tamil Nadu Kudiyiruppu Laws (Amendment) Bill No. 67 of 1981).	24 th August 1981.	3 rd April 1982.
5.	The Wakfs (Tamil Nadu Amendment) Bill, 1981 (L.A. Bill NO. 70 of 1981).	25 th August 1981.	2 nd April 1982.

XIV. GOVERNMENT RESOLUTIONS

(1) On 7th April 1982, Hon. Thiru P. Kolandaivelu, Minister for Local Administration moved the following resolution:-

“ That in pursuance of sub-section (1) of section 4 of the Tamil Nadu Panchayats Act, 1958 (Tamil Nadu Act XXXV OF 1958), the House do resolve that the existing area covered by Tiruthani Town Panchayat in Tiruthani Panchayat Union in Chengalpattu District, which is an institutional colony, be declared to be a Township”.

Hon. Minister for Local Administration replied to the debate.

The resolution was adopted.

(2) On 7th April 1982, Hon. Thiru S.D. Somasundaram, Minister for Revenue moved the following resolution:-

Whereas in pursuance of a resolution passed under clause (1) of Article 252 of the Constitution by both Houses of the Madras Legislature estate duty in respect of agricultural land is now regulated in the State of Tamil Nadu by the Estate Duty Act, 1953 (Central Act 34 of 1954) passed by Parliament;

And whereas it appears to this Assembly to be desirable that the matters set out below in so far as they relate to estate duty in respect of agricultural land should be regulated in the State of Tamil Nadu by Parliament by law and for this purpose the aforesaid Act should be amended:-

- (i) raising the exemption limit for estate duty from Rs. 50,000 to Rs. 1,50,000 and providing for the rate of estate duty at 10 percent of the first slab of estate range of Rs. 1,50,000 to Rs. 2,00,000;
- (ii) Providing that a member of a Co-operative Housing Society to whom a building or part thereof is allotted or leased under a house building scheme of the society shall be deemed to be the owner of the building or part thereof:

- (iii) Valuation of one residential house or part thereof belonging to the deceased would be made on the same basis as under the Wealth Tax Act, 1957 (Central Act 27 of 1957)

Now, therefore, in pursuance of Article 252 of the Constitution, this Assembly hereby resolves that the Estate Duty Act, 1953 (Central Act 34 of 1953) may be amended by Parliament to provide for the aforesaid matters with effect from the 1st day of March 1981.

Hon. Minister for Revenue replied to the debate.

The resolution was adopted.

XV. GOVERNMENT MOTIONS

(1) On 9th March 1982 the Hon. Minister for Electricity moved that Rule 31 of the Tamil Nadu Legislative Assembly Rules relating to time for question be suspended on the 10th March 1982.

The motion was put and carried.

(2) On the 12th March 1982, Hon. Leader of the House moved that Rule 31 of the Tamil Nadu Legislative Assembly Rules relating to time for question be suspended on the 13th March 1982.

The motion was put and carried.

(3) Election of Sixteen Members to the Committee on Estimates –

On 17th March 1982, Hon. Dr. V.R. Nedunchezhiyan, Minister for Finance moved the following motion:-

“Those with reference to Rule 210 of the Tamil Nadu Legislative Assembly Rules this Assembly do proceed on a date to be fixed by Hon. Speaker to elect 16 Members to be Members of the Committee on Estimates for the Year 1982-83.”

(4) Election of Sixteen Members to the Committee on Public Accounts.-

On 17th March 1982, Hon. Dr. V.R. Nedunchezhiyan, Minister for Finance moved the following motion:-

“Those with reference to Rule 222 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed on a date to be fixed by Hon. Speaker to elect sixteen members to be Members of the Committee on Public Accounts for the year 1982-83.”

The motion was put to vote and carried.

(5) Election of sixteen members to the Committee on Public Under takings.-

On 17th March 1982 Hon. Dr.V.R. Nedunchezhiyan. Minister for Finance moved the following motion:-

“That with reference to Rule 235 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed on a date to be fixed by Hon. Speaker to elect sixteen members to be members of the Committee on Public Undertakings for the year 1982-83”.

The motion was put to vote and carried.

(6) Election of fourteen Members to the Committee of Privileges:-

On 18th March 1982, Hon. Dr. V. R. Nedunchezhiyan, Minister for Finance moved the following motion:-

“That with reference to Rule 245 of the Tamil Nadu Legislative Assembly Rules this Assembly do proceed, on a date to be fixed by Hon. Speaker to elect 14 Members of the Committee of Privileges for the year 1982-83”.

The motion was put to vote and carried.

(7) Election of thirteen Members to the House Committee.-

On 18th March 1982, Hon. Dr.V.R. Nedunchezhiyan, Minister for Finance moved the following motion:-

“Those with reference to Rule 288 (1) of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed on a date to be fixed by Hon. Speaker to elect 13 Members to be Members of the House Committee for the year 1982-83.”

The motion was put to vote and carried.

(8) On the 2nd April 1982, Hon. Minister for Electricity moved the following motion under Rule 30 (3) of the Tamil Nadu Legislative Assembly Rules:-

“That item No. IV- Government Bills Consideration”

No. (i) The Tamil Nadu Kudiyiruppu Laws (Amendment) Bill, 1981 (L.A. Bill No.67 of 1981), in to-day’s agenda be suspended and the next of the item be taken up.

The motion was put and carried.

(9) On the 5th April 1982, Hon. Minister for Industries moved the following motion under rule 30 (3) of the Tamil Nadu Legislative Assembly Rules:-

“That item No. IV. Government Bills Consideration”

No. (v) The Tamil Nadu Co-operative Societies Bill, 1980 (L.A. Bill No.45 of 1980), in to-day’s agenda be suspended and the next items be taken up.

The motion was put and carried.

(10) On the 7th April 1982, Minister for Information and Religious Endowments moved the following motion under Rule 30 (3) of the Tamil Nadu Legislative Assembly Rules:-

“That item No. III – Government Bills Consideration

No. (v) The Tamil Nadu News paper Employees Relief Fund Bill, 1982 (L.A. Bill NO.31 of 1982) in to-day’s agenda be taken up before.

No. (iii) The Tamil Nadu Labour Welfare Fund (Amendment) Bill, 1982 (L.A. Bill No.32 of 1982).

The Motion was put and carried.

(11)On the 7th April 1982, Hon. Leader of the House (Minister for Finance) moved that the House be adjourned sine die.

The motion was put and carried.

XVI. PRIVILEGE MATTERS

(1)On 2nd March 1982, Hon. Speaker has announced that the alleged attack on Thiru P. Theerthraman , M.L.A., on 26th February 1982, could be treated as a privilege matter based on the decision arrived at the Business Advisory Committee. After discussion Hon. Speaker has referred the matter to the Committee of Privileges on 5th April 1982.

(2) On the 4th March 1982, Thiru A. Rahman Khan raised a matter of privilege against the All India Radio. On 18th March 1982 Hon. Speaker read out the letter of explanation from the Director of All India Radio and ruled out that no further action need be taken in view of the explanations expressed by the Director of All India Radio.

(3) On 16th March 1982, Thiru V. Rajasekaran, raised a matter of privilege against the Hon. Minister for Electricity in regard to his remarks on the adjournment motions about the incident near the Meenambakkam Airport which amounted to the misleading the House. After hearing the views of Hon. Minister for Electricity, the Hon. Speaker ruled that there was no question of breach of privilege involved in the matter.

XVII. PRESENTATION OF COMMITTEE REPORTS

Serial number and Name of the Report	Date of presentation
1 Fifteenth Report of the Public Undertakings	18th march 1982
2 Sixteenth Report of the Public Undertakings	20th March 1982
3 Eleventh Report of the Committee on Estimates	24th march 1982
4 Second Report of the Committee on Delegated Legislation	25th march 1982

Serial number and Name of the Report	Date of presentation
5 Report of the Select committee on the Tamil Nadu Co-operative societies Bill, 1980 (L.A. Bill No. 45 of 1980)	29th March 1982
6 Twelfth Report of the Committee on Estimates	29th March 1982
7 Seventeenth Report of the Public Undertakings	29th March 1982
8 Eleventh Report of the Public Accounts Committee	30th march 1982
9 Thirteenth Report of the Committee on Estimates	31st March 1982
10 Twelfth Report of the Public Accounts Committee Part I (Revenue Receipts)	31st March 1982
11 Thirteenth Report of the Public Accounts Committee (Revenue Receipts, Part II)	31st March 1982
12 Fourteenth Report of the Public Accounts committee (Part I)	31st March 1982
13 Fifteenth Report of the Public Accounts Committee (Part I)	31st March 1982
14 Sixteenth Report of the Public Accounts Committee (Part II)	31st March 1982
15 Eighteenth Report of the Public Undertakings Committee	31st March 1982
16 Nineteenth Report of the Committee on Public Undertakings	31st March 1982
17 Second Report of the Committee on Government Assurances	31st March 1982
18 Third Report of the Committee on Delegated Legislation	2nd April 1982

XVIII. CONSTITUTION OF COMMITTEES

THE FOLLOWING COMMITTEES WERE CONSTITUTED FOR THE YEAR 1982-83 ON THE DATES NOTED AGAINST EACH:

Serial number and name of the Report.	Date of Presentation.
(1)	(2)
1. Committee on Rules	3rd April 1982.
2. Committee of Privileges	1st April 1982.
3. Committee on Delegated Legislation	3rd April 1982.
4. House Committee	1st April 1982.
5. Committee on Estimates	1st April 1982.

Serial number and name of the Report. (1)	Date of Presentation. (2)
7. Committee on Public Undertakings	1 st April 1982.
8. Committee on Government Assurance	3 rd April 1982.
9. Business Advisory Committee	3 rd April 1982.

XIX. RETURN OF ASSETS

Return of Assets of the Members of the Tamil Nadu Legislative Assembly including Hon. Minister for Finance as on 31st March 1980, one Member of the Tamil Nadu Legislative Assembly as on 31st March 1980, one Member of the Tamil Nadu Legislative Council as on 31st March 1980 and 38 Members including Hon. Minister for Industries as on 31st March 1981 and four Members of the Tamil Nadu Legislative Council as on 31st March 1981 were placed on the Table of the House on 7th April 1982.

XX. DIVISION

On 1st April 1982, Hon. Leader of the House on behalf of Chief Minister moved for leave to introduce the Tamil Nadu Prevention of Insult to National Honour (Amendment) Bill, 1982.

Under rule 124 (1) of the Tamil Nadu Legislative Assembly Rules, Thiruvalluvar R. Umanath, Dr. M. Karunanidhi, R. Karuppaiah, Kumari Anandan, P. Nedumaran and Shahul Hameed opposed the introduction of the Bill and pressed for division. The House divided as follows:-

Ayes	98
Noes	35
Neturals	1

The motion was carried and the Bill was introduced.

XXI. PAPERS PLACED ON THE TABLE OF THE HOUSE

During the period 222 papers were placed on the Table of the House, details of which are given below:-

A. Statutory Rules and Orders	69
B. Reports, Notifications and other papers.	153
Total	222

APPENDIX I

TAMIL NADU LEGISLATIVE ASSEMBLY

**JOINT SELECT COMMITTEE ON THE TAMIL NADU PREVENTION OF COW
SLAUGHTER AND ANIMAL PRESERVATION, BILL, 1982
(L.A.BILL NO.21 OF 1982)**

Members from the Legislative Assembly

1. Hon. Thirumathi Gomathi Srinivasan, Minister for Social Welfare.
2. Thiru M. Ambikapathy
3. Thiru S. Balan
4. Thiru L. Balaraman
5. Thiru A. Baluchamy
6. Thiru P. Kaliyamoorthy
7. Thiru C. Kuppusamy
8. Thiru T. Marimuthu
9. Thiru G. Moorthy
10. Thiru R.S. Munirathnam
11. Thiru S. Palanisamy
12. Thiru M. Pichai
13. Thiru J.S. Raju
14. Thiru N. Sankaraiah
15. Dr. K. Sourirajan
16. Thirumathi D. Yasodha.

Members from the Legislative Council

17. Thiru K. Arunachalam
18. Thiru O.S. Duraisamy
19. Thiru S.R. Eradha
20. Selvi. A. Leelavathi
21. Thiru A. Nallasivan
22. Thiru Neela Narayanan
23. Thiru P. Munusamy
24. Thirumathi P. Sithadevi Krishnasamy.

APPENDIX II

TAMIL NADU LEGISLATIVE ASSEMBLY

**JOINT SELECT COMMITTEE ON THE TAMIL NADU NEWSPAPER
EMPLOYEES RELIEF FUND BILL, 1982 (L.A. BILL NO.31 OF 1982)**

Members from the Legislative Assembly

1. Thiru M. Arumugam.
2. Thiru L. Balaraman
3. Thiru K. Balasubramanian
4. Thiru M. Chinnaraj
5. Thiru Durai Murugan
6. Thiru K. Gopalakrishnan
7. Thiru P. Nedumaran
8. Thiru J.C.D. Prabhakaran
9. Thiru K. Ramani
10. Thiru R. Rangasamy
11. Dr. K. Samarasam.
12. Thiru N.V.N. Somu
13. Thiru K.M.S. Subramanian
14. Thiru K.M. Thangamani
15. Thiru P. Venkatasubramanian
16. Thiru G. Viswanathan.

Members from the Legislative Council

17. Hon. Thiru R. M. Veerappan, Minister for Information and Religious Endowments.
18. Dr. T.R. Janarthanan.
19. Thiru C.R. Lakshmikandhan.
20. Thiru J.M. Miakhan.
21. Thiru C. Ramalingam
22. Thiru K. Ramamoorthi
23. Thiru M. Sankaralingam
24. Thiru E.S. Venkatesan.

APPENDIX III

**BUSINESS ADVISORY COMMITTEE
(Constituted on 3rd April 1982)**

CHAIRMAN

1. Hon. Thiru K. Rajaram, Speaker.

MEMBERS

2. Hon. Thiru M.G. Ramachandran, Chief Minister.
3. Hon. Dr. V. R. Nedunchezhiyan, Leader of the House.
4. Hon. Thiru S. Ramachandran, Minister for Electricity.
5. Hon. Dr. M. Karunanidhi, Leader of the Opposition.
6. Hon. Thiru P.H. Pandian, Deputy Speaker.
7. Thiru K. Anbazhagan.
8. Thiru K.S.G. Haja Shareef.
9. Thiru N.S.V. Chitthan
10. Thiru N. Sankaraiah.
11. Thiru S. Alagarsamy
12. Thiru Kumari Anandan
13. Thiru R. Manimaran, Government Whip.
14. Thiru S. Andi Thever
15. Thiru P. Nedumaran
16. Thiru P. Mohamed Ismail
17. Thiru A. Sahul Hameed.

RULES COMMITTEE
(Constituted on 3rd April 1982)

CHAIRMAN

1. Hon. Thiru K. Rajaram, Speaker.

MEMBERS

2. Hon. Thiru M.G. Ramachandran, Chief Minister.
3. Hon. Dr. V.R. Nedunchezhiyan, Leader of the House.
4. Hon. Thiru C. Ponnaiyan, Minister for Co-operation and Law.
5. Hon. Thiru P.H. Pandian, Deputy Speaker.
6. Thiru Salem M. Arumugam
7. Thiru C. Gopal
8. Thiru K.S.G. Haja Shareef.
9. Thiru R. Manimaran, Government Whip
10. Thiru N.S.V. Chitthan
11. Thiru S. Muthukrishnan
12. Thiru N. Muthuvel
13. Thiru P.G. Narayanan
14. Thiru K. Sattanatha karayalar.
15. Thiru K. Soundararajan.
16. Thiru K.R. Sundaram
17. Thiru B. Sundaram.

COMMITTEE OF PRIVILEGES
(Constituted on 1st April 1982)

CHAIRMAN

1. Hon. Thiru P.H. Pandian, Deputy Speaker – Ex-Officio.

MEMBERS

2. Hon. Dr. V.R. Nedunchezhiyan, Leader of the House- Ex-Officio.
3. Hon. Dr. M. Karunanidhi, Leader of Opposition- Ex- Officio.
4. Thiru S. Alagarsamy
5. Thiru S. Aranganathan
6. Thiru Babu Janardhanam
7. Thiru P. Eswaramoorthy alias Soranam
8. Thiru K. Hutchi
9. Thiru A. Nannilam Kalaiarasan
10. Thiru K. Kallan
11. Thiru M.S. Manickam
12. Thiru K.P. Palaniyappan
13. Thiru T. Ramasamy
14. Thiru R. Shunmugam
15. Thiru S. Sivaprakasam
16. Thiru R. Thavasi
17. Thirumathi D. Yasodha

**COMMITTEE ON ESTIMATES
(Constituted on 1st April 1982)**

CHAIRMAN

1. Dr. K.P. Ramalingam

MEMBERS

2. Hon. Dr. V.R. Nedunchezhiyan, Minister for Finance – Ex-Officio.
3. Thiru V. Krishnamoorthi , Chairman, Committee on Public Accounts-
Ex-Officio
4. Thiru K. Kuppusamy, Chairman, Committee on Public Undertakings –
Ex-Officio
5. Thiru S. Andi Thevar
6. Thiru R.T. Gopalan
7. Thiru M.R. Govindan
8. Thiru Koavai Thambi
9. Thiru E. Muthuramalingam
10. Thiru S. Pattabiraman
11. Thiru N.A. Poongavanam
12. Thiru A. Rahman Khan
13. Thiru M. Sellamuthu
14. Thiru A. Selvarasan
15. Thiru M. Sivaperuman
16. Thiru S. Sivaraman
17. Thiru R. Sundaramurthy
18. Thiru R. Thamaraiikkani
19. Thiru T. Veeraswamy

Members from Legislative Council

20. Thiru V.V.V. Anandam
21. Thiru A.J. Doss
22. Thiru Kaduvetti Kannappan
23. Thiru P. Manickam
24. Thiru Neelananarayanan

COMMITTEE ON PUBLIC ACCOUNTS
(Constituted on 1st April 1982)

CHAIRMAN

1. Thiru V. Krishnamoorthy

MEMBERS

2. Hon. Dr. V.R. Nedunchezhiyan, Minister for Finance- Ex- Officio.
3. Dr. K. P. Ramalingam, Chairman, Committee on Estimates – Ex. Officio.
4. Thiru K. Kuppusamy, Chairman, Committee on Public Undertakings.- Ex- Officio
5. Thiru V. Balakrishnan
6. Thiru K. Balasubramanian.
7. Thiru V.P. Balasubramanian
8. Thiru P. Danapal
9. Thiru S. Jagathrakshakan
10. Thiru M. Kannan
11. Thiru R. Karuppaiah
12. Thiru P. Mohamed Ismail
13. Thirumathi T. Rajambal
14. Thiru S. Ramalingam
15. Thiru N. Sankaraiah
16. Thiru S. Semmalai
17. Thiru A.C. Shanmugam
18. Thiru O. Subramanian
19. Thiru A. Vellaisamy

Members from Legislative Council

20. Thiru S. Arumugam
21. Dr. T.R. Janardhanam
22. Thiru C.R. Lakshmikanthan
23. Thiru S. Muthu
24. Thiru K. Ramamoorthy

COMMITTEE ON PUBLIC UNDERTAKINGS
(Constituted on 1st April 1982)

CHAIRMAN

1. Thiru K. Kuppusamy

MEMBERS

2. Dr. K.P. Ramalingam, Chairman, Committee on Estimates.(Ex.Officio)
3. Thiru M. Appadurai
4. Thiru V. Arangarajan
5. Thiru M. Arumugam
6. Thiru R. Chakrapani
7. Thiru R. Chakrapani
8. Thiru V.M. Devaraj
9. Thiru P.Durairaj
10. Thiru K.R. Ganapathy
11. Thiru I. Ganesan
12. Thiru R. Krishnan
13. Thiru N. Kulasekara Pandian
14. Thiru N. Kuppusamy
15. Thiru R. Rangasamy
16. Thiru P. Theertha Raman
17. Thiru P. Thirumaran
18. Thiru R. Thiyagarajan

Members from Legislative Council

19. Thiru A.R. Damodaran
20. Thiru S.R. Eradha
21. Thiru C. Ramalingam
22. Thiru R.D. Seethapathy
23. Thiru P.R. Thomas

COMMITTEE ON DELEGATED LEGISLATION
(Constituted on 3rd April 1982)

CHAIRMAN

1. Thiru M. Chinnaraj.

MEMBERS

2. Thiru J. Hemachandran
3. Thiru P.M. Narasimhan
4. Thiru R. Navaneetha Krishna Pandian
5. Thiru M.A. Rajkumar
6. Thiru E. Ramasubramanian
7. Thiru M. Ranganathan
8. Thiru S. Sivaprakasam
9. Thiru N.V.N. Somu
10. Thiru T. Venkata Reddy
11. Thiru P. Venkatasubramanian
12. Thiru N. Vijayabalan

Members from Legislative Council

13. Thiru Jeppiar
14. Thiru K. Meenakshisundaram
15. Thiru S. Muthusamy
16. Thiru M. Sankaralingam
17. Thiru E.V.A. Vallimuthu

HOUSE COMMITTEE
(Constituted on 1st April 1982)

CHAIRMAN

1. Hon. Thiru P.H. Pandian, Deputy Speaker.

MEMBERS

2. Thiru M. Annadasan
3. Thiru A. Chandrasekaran
4. Thiru C.T. Chidambaram
5. Thiru K.R. Chinnarasu
6. Thiru S. Kalitheerthan
7. Thiru A.T. Karuppaiah
8. Thiru M.B. Munusamy
9. Thiru K.P. Nachimuthu
10. Thiru R.K. Perumal
11. Thirumathi A.S. Ponnammal
12. Thiru A. Sahul hameed.
13. Thiru M. Subramanian
14. Thiru K.M.S. Subramanian
15. Thiru M. Sundaram
16. Thiru T. Swamikannu
17. Thiru A. Thangarasu
18. Thiru R. Thiruman.

COMMITTEE ON GOVERNMENT ASSURANCES
(Constituted on 3rd April 1982)

CHAIRMAN

1. Thiru K. Paramalai.

MEMBERS

2. Thiru S. Balan
3. Thiru P. Gurusamy
4. Thiru S. Kalitheerthan
5. Thiru T. Marimuthu
6. Thiru T.K. Nallappan
7. Thiru S. Palanimuthu
8. Thiru N. Palanivel
9. Thiru Pammal Nallathambi
10. Thiru V. Santhiamoorthy
11. Thiru A.M. Sethuraman
12. Thiru P. Vijayaraghavan.